

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 51/RP/2022 in
Petition No. 30/TT/2021**

Subject : Petition for review of order dated 13.3.2022 in Petition No. 30/TT/2021.

Date of Hearing : 28.7.2023

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Madhya Pradesh Power Management Company Limited
& 13 Others

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri Hemant Singh, Advocate, RRWTL
Shri Lakshyajit Singh Bagdwal, Advocate, RRWTL
Shri Harshit Singh, Advocate, RRWTL
Shri Zafrul Hasan, PGCIL
Shri Mohd. Mohsin, PGCIL

Record of Proceedings

Due to absence of Coram, the matter was adjourned.

2. The matter will be listed for further hearing on 30.8.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

